

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (T.A.) No. 284 of 1987
(Writ Petition No.3902 of 1978)

Ayodhya Prasad Pandey & 3 others Petitioners.

Versus

Union of India & 7 others Respondents.

Connected with

Registration (T.A.) No. 654 of 1987
(Writ Petition No. 369 of 1980)

Vijay Kumar Viz & 6 others Petitioners.

Versus

Union of India & 7 others Respondents.

Hon'ble K.J. Raman, A.M.
Hon'ble D.K. Agrawal, J.M.

(Delivered by Hon. K.J. Raman, A.M.)

For judgment see our judgment of date passed in
connected T.A. No. 654 of 1987, Vijay Kumar Viz & 6 others v.
Union of India & 7 others.

DK Agrawal

MEMBER (J).

MEMBER (A).

Dated: August 24, 1990.

PG.